

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1040 of 2020**

**In the matter of:**

**Mohd. Nazim Khan**

**....Appellant**

**Vs.**

**Committee of Creditors of  
M/s. International Trenching Pvt. Ltd. & Ors.**

**....Respondents**

**Present**

**For Appellant: Mr. Nilotpal Shyam, Advocate.**

**Mr. Mohd. Naim Khan, Party in person.**

**For Respondents: Mr. Richa Sandilya, for R-1 & R-2.**

**Ms. Deepika Bhugra Prasad and Mr. Dhananjaya Sud,  
for R-3.**

**Mr. P. Nagesh, for R-3 (RP).**

**With**

**Company Appeal (AT) (Insolvency) No. 1110 of 2020**

**In the matter of:**

**Mohd. Nazim Khan**

**....Appellant**

**Vs.**

**HDFC Bank Ltd. & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Nilotpal Shyam, Advocate.**

**Mr. Mohd. Naim Khan, Party in person.**

**For Respondents: Mr. Richa Sandilya, for R-1.**

**Ms. Deepika Bhugra Prasad and Mr. Dhananjaya Sud,  
for R-2.**

**Mr. P. Nagesh, for R-2 (RP).**

**ORDER**  
**(Virtual Mode)**

**04.03.2021:** In *Company Appeal (AT) (Insolvency) No. 1040 of 2020* the Learned Counsel for the Respondent No. 3 namely M/s. International Trenching Private Limited have filed a 'Supplementary Affidavit'.

The Learned Counsel for the Appellant Mohd. Nazim Khan submitted that he has received the copy of the 'Supplementary Affidavit' yesterday and he proposes to file a Rejoinder. Prayer allowed. He may file the Rejoinder before next date.

Office of the Registry is directed to bring the Reply to the 'Supplementary Affidavit' of Respondent No. 3.

Learned Counsel for the Appellant and Respondents are present.

List this matter on **15<sup>th</sup> March, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

ha/nn